

(a) whether Government contemplates to become a signatory to the Antarctic Treaty ;

(b) If so, whether the reaction of other signatory nations has been ascertained; and

(c) the ways in which the country is going to benefit by becoming a signatory to the Treaty ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) No decision has yet been taken in the matter.

(b) Does not arise.

(c) Does not arise at present.

Retirement of Superannuated Staff in the Department of Science and Technology

7106. **SHRI HARIKESH BHADUR :** Will the **PRIME MINISTER** be pleased to state :

(a) whether orders for retirement of superannuated staff and transfer after 5 years enure have been fully implemented in the Department of Science and Technology; and

(b) if not, the details of staff exempted from these orders with reasons ?

THE MINISTERS OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Yes Sir, in the Deptt. of Science & Technology, the Govt. orders for retirement of superannuated staff and transfer after 5 years tenure have been fully implemented.

(b) Not applicable in view of the answer to part (a) above.

Raising Additional Resources From Agricultural Sector

7107. **SHRI MANOHAR LAL SAINI :** Will the Minister of **PLANNING** be pleased to state :

(a) whether there was any proposal to raise additional resources from the agricultural sector besides land revenues to mobilise the resources for the Sixth Five Year Plan; and

(b) if so, details thereof ?

THE MINISTER OF PLANNING (SHRI (S.B. CHAVAN) : (a) and (b) Yes, Sir. The Sixth Five Year Plan 1980-85 had recommended that additional resources should be raised from the agricultural sector. Attention is invited to paras 5.50, 5.53 and 7.10 of the Sixth Plan Document. In pursuance of these recommendations the Planning Commission has been asking the State Governments from time to time to take appropriate measures to mobilise additional resources from the agricultural sector, particularly through reduction in irrigation losses, etc.

Issue of Industrial Licences

7108. **SHRI BRAJAMOHAN MOHANTY :** Will the Minister of **INDUSTRY** be pleased to state :

(a) the number of industrial licences issued from January, 1980 to February, 1983 end giving State-wise and Union Territory-wise break up; and

(b) the details of articles to be manufactured and investment particulars ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) A statement is enclosed.

(b) Details of all Industrial Licences including name and address of the undertaking, location of the unit, item of manufacture and capacity, etc. are being published by Indian Investment Centre in their 'Monthly News Letter'. Copies of this publication are available in the Parliament Library. Information regarding investment particulars of industrial licences is not maintained centrally in the Secretariat for Industrial Approvals in the Deptt. of Industrial Development.

Statement

Statement Showing State-wise break-up of Industrial Licences issued during the years 1980, 1981, 1982 and 1983 (upto Feb.)

State	1980	1981	1982	1983 (upto Feb)
1. Andhra Pradesh	42	39	26	9
2. Andaman & Nicobar	—	—	—	—
3. Arunachal Pradesh	—	—	—	—